



HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2026

Un-Starred Questions

25th February, 2026

Total Question - 27

To Construct Smart Streets

62 Sh. Sunil Satpal Sangwan (Dadri):

Will the Development & Panchayats Minister be pleased to state: -

a) whether it is a fact that an announcement was made by the Hon'ble Chief Minister during the Budget 2025-26 to construct a Smart Street in every village falling under the Charkhi Dadri Assembly Constituency; and

b) if so, the time by which the construction of the said streets is likely to be completed?

Installation of Solar Roof Parking

63 Sh. Sunil Satpal Sangwan (Dadri):

Will the Urban Local Bodies Minister be pleased to state the time by which the installation work of Solar Roof Parking at Qila Ground of Charkhi Dadri is likely to be started?

Regarding No Distribution to the Prize Money

64 **Smt. Manju Choudhary (Nangal Chaudhry):**

Will the Higher Education Minister be pleased to state the reasons for which the prize money (₹ 500, ₹ 300, and ₹ 200) from the 2022-23 sports meet at the Baijnath Chaudhary Women's College Nangal Chaudhry has not been distributed to the eligible athletes by the Principal till to date?

To Start the Construction Work of PHC

65 **Smt. Vinesh (Julana):**

Will the Health Minister be pleased to state: -

a) whether it is a fact that the Gram Panchayat of village Gatauli has handed over 8 Kanals of land to the Government for the construction of a Primary Health Center and also completed the formal registration/mutation;

b) if so, the administrative and financial actions taken by the Government so far to construct the abovesaid PHC;

c) whether the tender process for the construction of the abovesaid PHC is under consideration of the Government; if so, the time by which the construction work of the abovesaid PHC is likely to started and completed; and

d) if not, the reasons thereof?

To Provide Land Free of Cost

66 **Smt. Savitri Jindal (Hisar):**

Will the Energy Minister be pleased to state: -

a) whether it is a fact that the Energy Department has requested the HSVP to provide land free of cost for the construction of the proposed sub-station in Sector 33, Hisar;

b) if so, the current status of the availability of the said land; and

c) the time by which the abovesaid land is likely to be transferred to the

Energy Department and the construction work of the said sub-station is likely to be started ?

The Details of Beneficiaries Under Various Pension Schemes.

67 Sh. Aditya Surjewala (Kaithal):

Will the Social Justice & Empowerment Minister be pleased to state: -

- a) the district-wise, month-wise and year-wise number of beneficiaries under the Old Age Samman Allowance, Widow Pension and Disability Pension schemes since January 2022;
- b) the district-wise number of applications pending under each pension scheme in State as on January 2026; and
- c) the average time taken from application to first pension disbursement under each scheme in State togetherwith the district-wise and year-wise details since year 2022 ?

The Number of Beneficiaries Registered Under the DDLLY

68 Sh. Aditya Surjewala (Kaithal):

Will the Social Justice & Empowerment Minister be pleased to state: -

- a) the district-wise and month-wise number of beneficiaries registered under the Pt. Deen Dayal Lado Lakshmi Yojana in State since its inception;
- b) the district-wise and month-wise amount sanctioned and amount disbursed under the said scheme in State since its inception; and
- c) the district-wise and month-wise number of applications received and applications rejected under the said scheme in State since its inception?

To Shift Auto Market

69 Sh. Jagmohan Anand (Karnal):

Will the Chief Minister be pleased to state:-

- (a) whether there is any proposal under consideration of the Government to

shift the Auto Market situated at Karnal; if so, the provisions made by the Government regarding the process of shifting; and

(b) the number of shops proposed to be allotted to the shopkeepers likely to be affected by the said shifting and number of shops proposed to be allotted through tender/auction process togetherwith the details thereof alongwith the time by which the abovesaid Auto Market is likely to be shifted?

To Construct Waste Water Drainage System

70 Sh. Induraj Singh Narwal (Baroda):

Will the Development & Panchayats Minister be pleased to state: -

a) whether any survey has been conducted by the department in any village of the Baroda Assembly Constituency regarding the lack of proper drainage for wastewater;

b) if so, the complete details of survey for each village; and

c) the plan formulated by the Government to improve or construct wastewater drainage systems in the villages of the Baroda Assembly Constituency togetherwith the time by which it is likely to be implemented?

The Present Teacher Student Ratio in Government Schools

71 Smt. Pooja (Mullana):

Will the School Education Minister be pleased to state: -

a) the total number of students enrolled in Government schools in State togetherwith the total number of Scheduled Caste (SC) students enrolled during the academic year 2025—2026;

b) the present teacher—student ratio in Government Schools of the State; and

c) the number of Government schools having no permanent teacher or only one permanent teacher in State togetherwith the steps taken or likely to be taken by the Government to rationalize teachers and staff in Government Schools of State?

To Release the Pending Tube well Electricity Connections

72 Smt. Pooja (Mullana):

Will the Energy Minister be pleased to state: -

- a) the year-wise number of applications received for tubewell electricity connections in the State during the last ten years;
- b) the year-wise number of tubewell electricity connections granted during the last ten years in the State; and
- c) the number of tubewell electricity connections pending as on 31st January, 2026 togetherwith the time by which these pending connections are likely to be released?

The Steps Taken to Increase the Gross Enrolment Ratio (GER)

73 Smt. Pooja (Mullana):

Will the Higher Education Minister be pleased to state: -

- a) the year-wise Gross Enrolment Ratio (GER) in Higher Education in the State during the last five years; and
- b) the steps taken by the Government to increase the Gross Enrolment Ratio in Higher Education in the State?

To Invite Single Tender for Single Road

74 Sh. Manmohan Bhadana (Samalkha):

Will the Agriculture & Farmers Welfare Minister be pleased to state: -

- a) the terms and conditions prescribed by the Government for inviting tenders for various construction works related to Haryana State Agricultural Marketing Board (HSAMB) in the State;
- b) whether it is a fact that at the time of inviting tenders, it is a mandatory condition that works relating to more than one road are included in a single tender; and

c) if so, the reasons for which tenders are not being invited separately for individual road works so as to enhance competition among contractors/agencies, ensure lower bid rates, avoid unnecessary delay and enable early completion of works, thereby benefiting both the public and the Government?

The Details of Pending Mutations

75 Jassi Petwar (Narnaund):

Will the Revenue & Disaster Management Minister be pleased to state: -

a) whether it is a fact that a large number of mutation (Intakal) cases, to be registered through the Sub-Divisional Magistrate (SDM) and Tehsildar in Narnaund Tehsil have been lying pending for several years;

b) if so, the details of the pending mutations in Narnaund Tehsil as on date togetherwith the reasons for such inordinate delay in the disposal of these cases;

c) whether the Government is aware of the severe hardships faced by the general public in obtaining bank loans, executing land transfers and settling family partitions due to these pending records; and

d) the time-limit fixed by the Government for the clearance of this backlog togetherwith the action proposed against officials found responsible for such delay?

To Construct Roads Using Cement Concrete (cc) or Bituminous Tarcoal

76 Sh. Vikas Saharan (Kalayat):

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is a fact that there is a proposal of the Government to construct/pave the internal roads in Rajound Town using Interlocking Block Tiles, despite the strong demand from local residents and public representatives for Bituminous (Tarcoal) or Cement Concrete (CC) roads;

b) the specific technical or administrative reasons for choosing interlocking tiles over more durable options like Bituminous Macadam or Ready-Mix

Concrete (RMC) for these specific stretches;

c) whether the Government is aware of the public grievance that interlocking tiles often settle unevenly over time, leading to waterlogging and maintenance issues in high-traffic town areas; and

d) whether the Government is likely to revise the estimates to construct these roads using Cement Concrete (CC) or Bituminous Tarcoal instead of tiles keeping in view the persistent demand of the local public and their representatives?

To Complete the Work of Laying the Drainage Pipe-Line

77 Sh. Vikas Saharan (Kalayat):

Will the Development & Panchayats Minister be pleased to state: -

a) whether it is a fact that domestic wastewater from residential areas is flowing openly into streets and vacant plots, leading to foul smells, mosquito-borne diseases and grave public health concerns in village Serdha;

b) whether the Government has conducted any technical survey or feasibility study to lay an underground pipeline to discharge this wastewater safely into the Bhana Drain;

c) if so, the key findings, conclusions and the estimated cost for the implementation of the said project;

d) whether any budgetary provision has been made by the Government for the laying of abovesaid pipeline; and

e) the time by which the work of laying the drainage pipeline in village Serdha is likely to be started and completed?

To Release Treated Water

78 Sh. Anil Yadav (Kosli):

Will the Public Health Engineering Minister be pleased to state: -

(a) whether there is any proposal under consideration of the Government to release treated water from the Kosli Sewage Treatment Plant into Drain No. 8

through a pipeline; and

(b) if so, the time by which the abovesaid proposal is likely to be materialized?

To Increase Permanent Employment Opportunities

79 Smt. Renu Bala (Sadhaura):

Will the Minister of State for Youth Empowerment and Entrepreneurship be pleased to state the new projects approved by the Government for increasing permanent employment opportunities for the youth in the Sadhaura area togetherwith the details thereof?

Steps Taken for Reclamation of Land Affected from Sem and Waterlogging

80 Ch. Aftab Ahmed (Nuh):

Will the Agriculture & farmers Welfare Minister be pleased to state:—

- (a) the total area of land affected by sem or waterlogging in Nuh District;
- (b) the steps being taken by the Government for the reclamation and improvement of land affected from sem and waterlogging in the district Nuh; and
- (c) the specific measures taken by the Government for reclamation of land affected from sem and waterlogging in the villages of Nuh i.e. Nuh, Kherla, Malab, Nizampur, Chandeni Salaheri, Akera, Rithora, Gangoli, Jaisinghpur, Naushera, Keraka, Sudaka, Benshi, Ujina, Adbar, Gohana, Alduka, Kurthala, Golpuri, Kira, Ghaseda, Bhadangaka, Chhapera, Salamba and Kotla etc?

To Provide Grants to Panchayats under the HRD Scheme.

81 Ch. Aftab Ahmed (Nuh):

Will the Development & Panchayats Minister be pleased to state:—

- a) the total amount of funds released to Gram Panchayats in the State during the years 2023 to 2026 for the development of cremation grounds, graveyards and phirni (village peripheral) roads, alongwith the district-wise and block-wise details thereof;
- b) the number of phirni construction works for which tenders have been

awarded, the number of Panchayats where the work has been completed and the number where the work remains incomplete, along with steps being taken to complete the pending works and to ensure availability of funds to all Panchayats;

c) the reasons for non-release of PRI/SFC grants to Gram Panchayats so far and the total amount outstanding against the State Government under PRI/SFC; and

d) whether the Government proposes to provide grants to Gram Panchayats under the HRD Scheme to facilitate developmental works, and if so, the details thereof?

To Reconstruct the Internal and Main Roads.

82 Sh. Bharat Bhushan Batra (Rohtak):

Will the Chief Minister be pleased to state: —

a) whether the Government is aware that the storm water drainage system in Sectors 1, 2, 3 Part, 4 and 14 of Rohtak is completely blocked due to lack of maintenance, leading to severe waterlogging;

b) whether it is a fact that there has been no active contract for sanitation and waste management for several months, resulting in "waste dunes" across streets, markets, and shopping complexes in these sectors;

c) the reasons for the continued non-functional status of solar lights and the dilapidated condition of open gyms in local parks of these sectors;

d) whether the Government has any immediate plan to address the rising menace of stray dog bites and monkeys in these residential areas;

e) whether there is any proposal under consideration of the Government to reconstruct the heavily damaged internal and main roads of these sectors using R.C.C. (Cemented) for long-term durability; and

f) if so, the details of the timeline for initiating these repairs and the total budget sanctioned for the restoration of civic amenities in these specific sectors?

The Steps Taken to Restore the Water Supply .

83 Sh. Bharat Bhushan Batra (Rohtak):

Will the Public Works (B&R) Department Minister be pleased to state: -

a) whether it is a fact that during the construction of the Delhi-Hisar National Highway (NH-10/NH-9) near village Dobh, district Rohtak, a functional canal watercourse (Khaal) adjacent to Murabba No. 62 (Kila Nos. 10, 11, 20, 21) and Murabba No. 67 (Kila Nos. 1, 20, 21) was blocked/obstructed and due to which the area of agricultural land on the southern side has been deprived of canal water, effectively rendering it un-irrigated (Barani);

b) if so, the technical reasons or administrative lapses due to which the provision for a siphon or culvert was not made under the highway to maintain the continuity of the said watercourse; and

c) the steps being taken by the Government to restore the water supply to these fields and the time by which a permanent irrigation conduit (pipe/siphon) is likely to be constructed at this site?

To Construct a Building for Bus-stand

84 Sh. Rajbir Fartia (Loharu):

Will the Transport Minister be pleased to state: -

a) whether there is any proposal under of the Government to construct the building of Bus Stand in Bahal Sub-tehsil; and

b) whether any administrative and financial approvals have been granted by the Government in this regard?

To Clean the Drains

85 Sh. Rajbir Fartia (Loharu):

Will the Development & Panchayats Minister be pleased to state: -

a) whether it is a fact that the drains constructed on the Bahal—Pilani Bypass Road and Rajgarh Mod to Peepal Ghata have not been cleaned for the last three years, due to which waterlogging occurs during the rainy season posing risk of spread of epidemics; and

b) if so, the steps are being taken by the Government for proper drainage of water and cleaning of the abovesaid drains?

To Upgrade the Milk Chilling Centre and Open a Vita Milk Bar

86 Smt. Geeta Bhukkal (Jhajjar):

Will the Co-operation Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to renovate, strengthen or upgrade the Milk Chilling Centre at Matanhail, district Jhajjar, as the said centre is very old and machinery is outdated; if so, the details thereof togetherwith the time by which the said proposal is likely to be materialized;
- b) the total capacity of the Milk Chilling Centre, Matanhail togetherwith the sanctioned staff strength, staff in position and number of vacant posts;
- c) the number of Cooperative Milk Societies associated with the abovesaid Milk Chilling Centre togetherwith the village-wise details thereof; and
- d) whether there is also any proposal under consideration of the Government to set up/open a Vita Milk Bar at the main gate of the Milk Chilling Centre at Matanhail in district Jhajjar; if so, the details thereof?

To Complete the Construction Work of Gym Khana Club

87 Sh. Ghanshyam Saraf (Bhiwani):

Will the Chief Minister be pleased to state: -

- a) the time by which construction work of the Gymkhana Club being constructed by H.S.V.P. in Sector-13 of Bhiwani city is likely to be completed; and
- b) the time by which construction work of the new office building of H.S.V.P. is likely to be completed?

To Regularize the Un-authorized Colonies

88 Sh. Ghanshyam Saraf (Bhiwani):

Will the Urban Local Bodies Minister be pleased to state: -

- a) the names of the colonies of Bhiwani for which a proposal for regularization

is under consideration of the Municipal Council, Bhiwani; and

b) if so, the time by which these colonies are likely to be regularized?
